

WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) A preliminary study was conducted by the Central Bureau of Health Intelligence of the Government of India in June, 1977 and March/April, 1978 in respect of the Medical College, Simla, and the Jawaharlal Institute of Postgraduate Medical Education and Research, Pondicherry, respectively.

(c) According to this study, the cost works out to Rs. 92,000/- and Rs. 1,35,000/- at Simla and Pondicherry respectively based on the expenditure incurred by the Colleges in 1975-76. No study was conducted in respect of Government, aided medical colleges and private medical colleges.

(d) Does not arise.

Mausoleum for the Late President Shri Fakhruddin Ali Ahmed

1492. SHRI SYED ABDUL MALIK : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what progress has so far been made in the construction of a mausoleum on the grave of late President Fakhruddin Ali Ahmed;

(b) whether any architectural design therefor has been approved, if so, what is the name of the architect whose design has been approved;

(c) if the answer to part (b) above be in the negative, whether Government propose to call for more designs; and

(d) when the construction work on the mausoleum is likely to start and what is the estimated expenditure on it?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) to (c)

Shri H. Rehman, a Consulting Architect has been appointed to prepare the design of the 'Mazar' of the late President Shri Fakhruddin Ali Ahmed. Preliminary drawings of the 'Mazar' has been received and accepted. Detailed drawings of the design are awaited. There is no proposal to construct a mausoleum or to invite any other designs.

(d) A railing around the 'Mazar' has been provided. The foundation work is likely to start shortly. Some specifications are still under finalisation.

Financing of LIG/MIG Schemes of the New Okhla Industrial Development Authority by HUDCO

1493. SHRI ROBIN KAKOTI : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the amount earmarked by the HUDCO for financing the LIG/MIG Housing Schemes of the New Okhla Industrial Development Authority, Delhi;

(b) whether it is a fact that the Central Government have opposed the rules governing the NOIDA housing schemes;

(c) what is the number of applications received under each category and what is the number of houses proposed to be constructed under these schemes; and

(d) whether it is a fact that the earnest money, registration fees and possession money amounting to Rs. 4100/- has not been included in the cost of a housing unit; if so, what are the reasons therefor and